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interesl in the proposed ship building and ship repairing complex at Haldia;

(b) whether Government have con. sidered the proposal;

(c) if so, what are the details thereof; and

(d) by when the clearance to the project is likely to be sanctioned?

THE MINISTER OF TRANSPORT (SHRI BANSI LAT): (a) to (d) Representatives of M/s. Cautinho Caro Co. and M/s. Marplan, both of West Germany met officials of thig Department in May, 1985 regarding joint venture shipvard project in India. During discussions, they were advised also to contact Calcutta Port Trust. On the basis of their discussions with Chairman, Calcutta Port Trust, they proposed to send a technical team for a full scale feasibility study regarding this project after discussions in their Company's Board. A team has recently visited and had preliminary discussions with West Bengal Government and Ministry of Transport (Department of Surface Transport), but no formal proposal has been received for consideration of the Government as yet.

Irregularities in the New Delhi TB Centre in LNJP Hospital

1743. SHRI SATYA PRAKASH MALAVIYA:

SHRI VIRENDRA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have been complaints regarding financial mismana^ gement Irregularities in appointments of teaching eadre in the New Delhi Tuberculosis Centr_e in Loknayak - Jayaprakash Narayan Hospital and that some of the employees of the Centre have alleged misappropriation of donations collected;

(b) if so, what are th_e details thereof; and-

(c) whether Government have made any enquiry into the working of the TB Centre if so, what is the result thereof and what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR)-(a) to (c) New Delhi TB Centre is run by the Tuberculosis Association of India which is a Voluntary Organisation Central assistance is sanctioned to them yearly for the running of this Centre. As informed by Tuberculosis Association of India there has never been any financial mismanagement or irregularity in the appoint, ment of the staff, in this Centre. Association is not aware of any allegation having been made by Centre staff about misappropriation 61 dona, tion received by the Centre. Under the circumstances, the question of conducting an enquiry ir.to the matter does not arise.

Construction in the Jaisalmer Fort

1744. SHRI DHULESHWAR MEENA: Will the Minister of HUMAN SOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has bee_n drawn to the news item which appeared in the 'Indian Express' dated the 20th November, 1985 under the caption "The lost glory of Jaisalmer Fort"; and

(b) whether an_{v} joint plan has been worked out by the Archaeological Survey of India and the State Government to prevent the unauthorised constructions in the Fort and to provide adequate fund_s both for carrying out repairs to the Fort and also for overall development of its surrounding areas?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCA-